

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 26**

**IA 2490/2024 In C.P. (IB)/1817(MB)2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 27.06.2024**

NAME OF THE PARTIES:      **R. AMAN ENTERPRISES V/s MEDIAMAN**  
**IN FOTECH PRIVATE LIMITED**

Section 9 of the Insolvency & Bankruptcy Code, 2016

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**ORDER**

**IA 2490/2024**

1. Adv. Avinash R Khanolkar, Advocate a/w Adv. Khushbu Bhanushali for Applicant.
2. Ms. Sahil Saiyed, Advocate appeared for the Respondent no. 1 & 2.
3. Adv. Rahul P. Darji For Respondent No. 3.
4. Learned Counsel for the Respondent no. 1 & 2 appears and seeks liberty to place on record Vakalatnama as well as reply.
5. List this matter on **23.07.2024** for hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**